

- (i) G.S.R. 254 (E) and 255 (E) published in Gazette of India dated the 31st March, 1984 together with an explanatory memorandum making certain amendment to Notification Nos. 80-Customs dated the 31st March, 1979 and 56/84-Customs dated the 1st March, 1984 exempting DDT formulations for National Malaria Eradication Programme from the whole of basic and additional duties of customs upto 31.3.1987.
- (ii) G.S.R. 256 (E) and 257 (E) published in Gazette of India dated the 31st March, 1984 together with an explanatory memorandum extending the validity of Notification Nos. 311-Customs dated the 22nd November, 1983 and 16/84-Customs dated the 13th February, 1984 upto 31st March, 1985.
- (iii) G.S.R. 258 (E) and 259 (E) published in Gazette of India dated the 31st March, 1984 together with an explanatory memorandum making certain amendment to Notification Nos. 157/82-Customs dated the 26th May 1982 and 57/84-Customs dated the 1st March, 1984 extending the validity of customs duty exemption on lead glass tubings and rods upto 31.3.1985 with slight modification.
- (iv) G.S.R. 260 (E) published in Gazette of India dated the 31st March, 1984 together with an explanatory memorandum extending the validity of Notification No. 2-Customs dated the 1st January, 1979 upto 30th June, 1984.
- (v) G.S.R. 261 (E) published in Gazette of India dated the 31st March, 1984 together with an explanatory memorandum extending the validity of Notification No. 179-Customs dated the 22nd August, 1979 upto 33th June, 1984.
- (vi) G.S.R. 262 (E) and 263 (E) published in Gazette of India dated the 31st March, 1984 together with an explanatory memorandum making certain amendment to Notification Nos. 89-Customs dated the 30th March, 1981 and 56/84-Customs dated the 1st March 1984 extending the validity of Customs Duty exemption on primiphos methyl 25 per cent wdp upto 31.5.1985 with slight modification.
- (2) A copy of Notification No. G. S. R. 270 (E) (Hindi and English versions) published in Gazette of India dated the 5th April, 1984 together with an explanatory memorandum making certain amendment to Notification No. 271/82-CE dated the 13th November, 1982 so as to equate the rates of excise duty on aluminium of products made from imported C. G. aluminium ingots, with those on the products made from the indigenous ingots, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-8146/84]

12.18 hrs.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Eighty-first, Hundred and Eighty Seventh and Hundred and Eighty-Eighty Reports on Action taken by Government.

SHRI SUNIL MAITRA (Calcutta North East) : Sir, I beg to present the

following Reports (Hindi and English versions) of the Public Accounts Committee :—

- (i) Hundred and Eighty-first Report on action taken by Government on the recommendations of the Committee contained in their Hundred and first Report on 'Wealth-tax' relating to the Ministry of Finance.
- (ii) Hundred and eighty-seventh Report on action taken by Government on the recommendations of the Committee contained in their Hundred and Seventh Report on 'Replacement of Assets on the Railways Rolling Stock Purchases and Stores, Works and Earnings' relating to the Ministry of Railways.
- (iii) Hundred and eighty-eighth Report on action taken by Government on the recommendations of the Committee contained in their Hundred and Twenty-second Report on 'All India Handicrafts Board' relating to the Ministry of Commerce.

12.19 hrs.

ESTIMATES COMMITTEE

Sixty-fifth Report

SHRI BANSI LAL (Bhiwan): I beg to present the Sixty-fifth Report (Hindi and English versions) of the Estimate Committee on Action Taken by Government on the recommendations contained in the Forty-ninth Report of the Committee on the Ministry of Home Affairs—Police (Including CBI).

12.20 hrs.

MENTAL HEALTH BILL

Concurrence in Rajya Sabha recommendation to appoint Member to Joint Committee

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : I beg to move :

"That this House concurs in the recommendation of Rajya Sabha that Lok Sabha do appoint a member to the joint Committee of the Houses on the Mental Health Bill, 1981, in the vacancy caused by the death of Shri Mohd. Yusuf and resolves that Shri V. S. Vijayaraghavan be nominated to the said Joint Committee to fill the vacancy."

MR. SPEAKER : The question is :

"That this House concurs in the recommendation of Rajya Sabha that Lok Sabha do appoint a member to the Joint Committee of the Houses on Mental Health Bill, 1981 in the vacancy caused by the death of Shri Mohd. Yusuf and resolves that Shri V. S. Vijayaraghavan be nominated to the said Joint Committee to fill the vacancy."

The motion was adopted.

*(Interruptions)***

MR. SPEAKER : I have not allowed anybody

*(Interruptions)***

अध्यक्ष महोदय : सारा काम ठीक तरह से होगा। हम इस बारे में बात करेंगे। सारी बात सादगी।

*(Interruptions)***

** Not recorded.